

# United Nations Nations Unies

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **20 April 2011**, the Committee approved the **amendments** specified with strikethrough and underline in the three entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

## **D. Entities and other groups and undertakings associated with Al-Qaida**

**QE.G.91.02. Name:** GLOBAL RELIEF FOUNDATION (GRF)  
**A.k.a.:** **a)** Fondation Secours Mondial (FSM) **b)** Secours mondial de France (SEMONDE) **c)** Fondation Secours Mondial – Belgique a.s.b.l. **d)** Fondation Secours Mondial v.z.w. **e)** FSM **f)** Stichting Wereldhulp – Belgie, v.z.w. **g)** Fondation Secours Mondial – Kosova **h)** Fondation Secours Mondial “World Relief” **F.k.a.:** na **Address:** **a)** P.O. Box 1406, Bridgeview, Illinois, 60455, United States of America **b)** 49 rue du Lazaret, 67100 Strasbourg, France **c)** Vaatjesstraat, 29, 2580 Putte, Belgium **d)** Rue des Bataves 69, 1040 Etterbeek, Brussels, Belgium **e)** P.O. Box 6, 1040 Etterbeek 2, Brussels, Belgium **f)** Rr. Skenderbeu 76, Lagjja Sefa, Gjakova, Kosovo **g)** Ylli Morina Road, Djakovica, Kosovo **h)** Rruga e Kavajes, Building No. 3, Apartment No. 61, P.O. Box 2892, Tirana, Albania **i)** ~~House 267 Street No. 54, Sector F – 11/4, Islamabad, Pakistan~~ **j)** 9935 South 76th Avenue, Unit 1, Bridgeview, Illinois, 60455, United States of America **Listed on:** 22 Oct. 2002 (amended on 26 Nov. 2004, 20 Dec. 2005, 25 Jul. 2006, 24 Mar. 2009, 11 Mar. 2010, 25 Mar. 2010, 28 Apr. 2011) **Other information:** Other Foreign Locations: Afghanistan, ~~Azerbaijan~~, Bangladesh, ~~China~~, Eritrea, Ethiopia, Georgia, India, Iraq, ~~Jordan~~, ~~Lebanon~~, West Bank and Gaza, ~~Sierra Leone~~, Somalia and Syria. Federal Employer Identification Number (United States of America): 36-3804626. V.A.T. Number: BE 454,419,759. Belgian addresses incorrect: these are the addresses of Putte et Bruxelles de l’association sans but lucratif since 1998. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.B.93.02. Name:** BENEVOLENCE INTERNATIONAL FOUNDATION

**A.k.a.:** **a)** Al Bir Al Dawalia **b)** BIF **c)** BIF-USA **d)** Mezhdunarodnyj Blagotvoritel'nyj Fond **F.k.a.:** na **Address:** **a)** 8820 Mobile Avenue, IA, Oak Lawn, Illinois, 60453, United States of America **b)** P.O. Box 548, Worth, Illinois, 60482, United States of America **c)** (Formerly located at) 9838 S. Roberts Road, Suite 1W, Palos Hills, Illinois, 60465, United States of America **d)** (Formerly located at) 20-24 Branford Place, Suite 705, Newark, New Jersey, 07102, United States of America **e)** Bashir Safar Ugli 69, Baku, Azerbaijan **f)** 69 Boshir Safaroglu St., Baku, Azerbaijan **g)** Sarajevo, Bosnia and Herzegovina **h)** Zenica, Bosnia and Herzegovina **i)** (Last known address) 3 King Street, South Waterloo, Ontario, N2J 3Z6, Canada **j)** (Last known address) P.O. Box 1508 Station 1, Mississauga, Ontario, L4Y 4G2, Canada **k)** (Last known address) 2465 Cawthra Rd., #203, Mississauga, Ontario, L5A 3P2, Canada **l)** Ottawa, Canada **m)** Grozny, Chechnya **n)** 91 Paihonggou, Lanzhou, Gansu, China **o)** Hrvatov 30, 41000, Zagreb, Croatia **p)** Makhachkala, Daghestan **q)** Duisi, Georgia **r)** Tbilisi, Georgia **s)** Nazran, Ingushetia **t)** Burgemeester Kessensingel 40, Maastricht, Netherlands **u)** Stichting Benevolence International Nederland (a.k.a. Benevolence International Nederland, a.k.a. BIN), Radeborg 14B, 6228 CV Maastricht, Netherlands. Chamber of commerce, registration: 14063277 **v)** House 111, First Floor, Street 64, F 10/3, Islamabad, Pakistan **w)** P.O. Box 1055, Peshawar, Pakistan **x)** Azovskaya 6, km. 3, off. 401, Moscow, Russia 113149 **y)** Ulitsa Oktyabr'skaya, dom. 89, Moscow, Russia 127521 **z)** P.O. Box 1937, Khartoum, Sudan **aa)** P.O. Box 7600, Jeddah, 21472, Saudi Arabia **ab)** P.O. Box 40845, Riyadh, 11442 **ac)** Dushanbe, Tajikistan **ad)** United Kingdom **ae)** Afghanistan **af) f)** Bangladesh **ag) g)** Gaza Strip **ah)** Bosnia and Herzegovina **ai) h)** Yemen **Listed on:** 21 Nov. 2002 (amended on 24 Jan. 2003, 28 Apr. 2011) **Other information:** Employer Identification Number (United States of America): 36-3823186. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.B.95.02. Name:** BOSANSKA IDEALNA FUTURA

**A.k.a.:** **a)** BIF-Bosnia **b)** Bosnian Ideal Future **F.k.a.:** na **Address:** **a)** 12 Salke Lagumdzije Street, 71000 Sarajevo, Bosnia and Herzegovina **b)** 16 Hakije Mazica Street, 72000 Zenica, Bosnia and Herzegovina **c)** Sehidska Street, Breza, Bosnia and Herzegovina **d)** 1 Kanal Street, 72000 Zenica, Bosnia and Herzegovina **e)** 35 Hamze Celenke Street, Ildiza, Zenica, Bosnia and Herzegovina **na** **Listed on:** 21 Nov. 2002 (amended on 24 Mar. 2009, 28 Apr. 2011) **Other information:** Bosanska Idealna Futura was officially registered in Bosnia and Herzegovina as an association and humanitarian organization under registry number 59. It was the legal successor of the Bosnia and Herzegovina offices of Benevolence International Foundation (~~listed under permanent reference number QE.B.93.02.~~), doing business as BECF Charitable Educational Center, Benevolence Educational Center. Bosanska Idealna Futura was no longer in existence as at Dec. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the sixth update of the List in 2011.

28 April 2011